

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-53/14(1)/ND/2018

In the matter of :

Johnson Leather World Ltd

..PETITIONER

SECTION

Under Section 14 (1)

Order delivered on 12.7.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Arvind Kushwaha, PCS

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Learned Counsel for the petitioner is present and seeks some time to file Application for condonation of delay as the Order dated 28.5.2018 of this Tribunal has not been complied with seeking for extension of time. It is represented by Ld. Counsel for the petitioner that copy of the order was not made available. This application for condonation of delay be filed within a period of one week from today for consideration of this Tribunal.

List on 26.7.2018.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.7.2018